Shri Raghunath Singh: May I know whether Huq was trying to go away from India?

Oral Answers

Shri Sadath Ali Khan: Yes, he was trying to slip out to Ceylon, but fortunately he was caught in Madras.

Shri Joachim Alva: Are Government aware that there is a real racket in forged passports both in Delhi and in Bombay, and there are quite a large number of people who are in this country with forged passports?

Shri Ranga: In Calcutta also recently.

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): We are grateful for the information.

Nangal Fertilizer and Chemicals (Private) Ltd.

***812. Shri Daljit Singh: Will the** Minister of **Commerce and Industry** be pleased to state:

(a) whether any decision has been taken at the Chandigarh meeting about the rebabilitation of the uprooted villogers from the Nangal Fertilizer Factory area; and

(b) if so, the causes of delay m implementing the scheme formulated in this connection?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b) A statement is laid on the Table of the Lob: Sabha, [See Appendix IV, annexure No. 102.]

श्री हैमराब : गवर्नमेंट की तरफ से नागल फरटलाइजर एंड कैमिकल्स फैक्टरी के लिये जो जमीन ली गई है. क्या उस के बारे में गवर्नमेंट की पालिसी यह है कि पेक्तर इस के कि उम का मधावजा दिया जाय या वहां पर रहने वाले लोगों को वसाने का इन्तजाम किया जाय, उस जमीन को ले लिया जाय और उन लोगों को वहां से उखाड़ दिया जाय ? श्वी सतील जन्म : जितनी जमीन ली गई है, उस का मुद्रावजा पंजाब गवर्नमेंट के प्रफ़सरान तय करते हैं । उस में से बहुत सा दिया जा चुका है ग्रीर कम्पनी की तरफ़ से इस में कोई देर नहीं हुई है । जितनी भी जमीन हम लेते हैं, उस का जितना मुग्रावजा तय कर के हम से मांगा जाता है, वह बराबर दिया जाता है ।

श्री हेमराब : क्या गवनंमेंट को यह मालम है कि वर्थड़ा गांव में से रेलवे लाइन ले जाई जा रही है झौर वहां के लोगों को ग्रभी तक मुझावजा नहीं दिया गया है झौर उन को बसाने का कोई इन्तजाम नहीं किया गया है ?

श्री सतीश चन्द्र : प्रगर वहां रेलवे लाइन बनाई गई है. तो इस बारं में रेलवे मिनिस्टी से प्रछना चाहिये ।

Shri Daljit Singh: By what time the scheme of rehabilitation of the uprooted villagers is proposed to be completed?

Shri Satish Chandra: As far as the company is concerned, it has paid compensation, and it is paying all compensation to the State Government. The rehabilitation of these persons is mainly the responsibility of the State Government. However, the Nangal Fertiliser factory is also developing a colony for the people ousted from these villages. It has acquired an area of 75 acres which is being properly laid. The colony has been designed by the architects of the company and early steps are being taken to rehabilitate them on that land.

International Pacific Relations Conference

*813. { Shri Naldurgker: } Shri Rameshwar Tantia:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the International Pacific Relations Institute

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held its thirteenth Conference at Lahore;

(b) if so, who were the Indian dele gates who participated in this Conference; and

(c) whether it is also a fact that the Indo-Pakistan relations and particularly the Kashmir question was discussed at this Conference?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) Yes, from the 3rd to 12th February, 1958.

(b) This was not an official conference and the Government of India did not participate. It is however understood that the Indian Council of World Affairs which is affiliated to the Pacific Relations Institute, sent a 4-man delegation consisting of Dr. H. N. Kunzru, Shri S. L. Poplai, Dr. B. V. Krishnamurthi and Shri Sisir Gupta.

(c) From newspapers and other reports it appears that Kashmir and some other problems of Indo-Pakistan relations were discussed at this conference.

Shri Naidurgker: May I know whyther a Canadian delegate, Mr. Michael Breacher, put forward a proposal for partition of Jammu and Kashmir?

Shrimati Lakshmi Menon: He dici put forward a proposal for settlement of the Kashmir issue.

Shri Ranga: Did they pass any resolution or resolutions in regard to the Kashmir question at that conference?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): No. Sir.

Shrf Naldurgker: May I know whether it is a fact that an Indian delegate made a statement that India's policy of non-alignment was only limited to peace-time but in time of war, India would join one bloc or the other? May I have a categorical statement on this fact?

Shrimati Lakshmi Menon: This was an incorrect statement in the Dawn. The Indian delegation did not make a statement like that.

Villiers Colliery, Talcher

*815. Shri Panigrahi; Will the Minister of Labour and Employment be pleased to state:

(a) whether the Assistant Superintendent of Dera Government Colliery in Talcher was asked by Government to make an enquiry into continuous labour trouble and working of the Villiers Colliery at Talcher;

(b) if so, the result of the enquiry; and

(c) whether a copy of the report of enquiry will be laid on the Table?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) No. However, we are fully aware of the situation in the colliery. Prosecution has been launched for violations under the Mines Act. Necessary action has been taken to recover arrears of wages and bonus and for the implementation of the Coal Award.

(b) and (c). Do not arise.

Shri Panigrahi: May I know whether it has come to the notice of Government that workers in this colliery have not received their dues for the last 16 weeks? If so, what steps have been taken to recover the arrears?

Shri L. N. Mishra: It is a fact that workers have been denied payment of wages, bonus etc. An inquiry was made. At the intervention of the Chief Labour Commissioner, some payment was also made. But I cannot say exactly for what period full payment has not yet been made. We have all sympathies for the workers and necessary steps are being taken to recover the dues from the employer.

Shri Panigrahi: May I know whether Government is aware of the fact that due to lack of proper maintenance the entire state of the colliery had worsened and at any time any accident may occur?